

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P NO.336/KB/2017
(C.P NO.317/2015)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company	Goutermann Peipers India Ltd & Ors.		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutaria. Adv. Petitioner.
2. Mr. Niladri Khanna. Adv. do

Niladri Khanna
Adv.

1. Mr D. N. Sharma
2. Mr S. Sarin
3. Ms. Pooja Shukla

Adv for

Creditor/objector

Associated Road
Carriers Ltd.

20/7

1. Mr. Nilay Sengupta.
2. Mr. Shantendra Jain

Adv for
objector

All India Road
Transport Union,

20.07.2017 C.P.No.317/2015 – Goutermann Peipers India Ltd. & Ors.

ORDER

Ld. Lawyer(s) on behalf of the petitioner(s) and Objector(s) are present.

The objector on behalf of M/s Associated Road Carriers Ltd. and All India Road Transport Agency prayed for some time. Heard, prayer is allowed.

Fixed on 23.08.2017.

sd/-
MANORAMA KUMARI
MEMBER(J)